

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-513
IB-1015/PB/2020
IA/3617/2023

IN THE MATTER OF:

M/s. Endless Services Ltd.

.....Applicant

Vs.

M/s. SLR Construction Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 05.02.2024

CORAM:

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Pankaj Agarwal, Mr. Shashwat Srivastava, Advs.

For the Respondent : Mr. Ashwin Kumar, Ms. Garima Verma, Advs.

ORDER

IA/3617/2023:-

Ld. Counsel on behalf of the Applicant in IA/3617/2023 is present through VC. Reply is on board. However, Ld. Counsel on behalf of the Applicant submitted that he has not received the copy of the reply. Ld. Counsel on behalf of the Respondent is directed to serve the copy of the reply to the Applicant. List the application on **07.03.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)